GOVERNMENT OF INDIA

MINISTRY OF HOME AFFAIRS

RAJYA SABHA

**UNSTARRED QUESTION NO. 1029**

**TO BE ANSWERED ON THE 4TH MARCH,** 2015*/*PHALGUNA 13,1936 (SAKA)

**FINACIAL LOSS DUE TO TSUNAMI**

1029. SHRI T.K. RANGARAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total estimated financial loss caused by Tsunami;

(b) whether NGOs in India collected donations to help Tsunami victims;

(c) if so, the details thereof along with name of NGO and quantum of donations;

(d) whether the NGOs have spent the money for Tsunami victims and submitted the accounts to Government; and

(e) if not, the action proposed to be taken by Government thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI KIREN RIJIJU)**

**(a): The total estimated financial loss due to damage caused by Tsunami is Rs. 11544.91 crore.**

**(b) to (e): The data for NGO’s in India collecting donations to help Tsunami victims is not maintained by the Ministry of Home Affairs. The Andaman & Nicobar Administration has intimated that Mata Amritanandamayi Math constructed 50 permanent shelters for Tsunami victims from their own funds. However, the States of Tamil Nadu, Andhra Pradesh and Kerala and Puducherry Administration have intimated that no details of NGO donations is available with them.**

**The NGOs operating with foreign donor support are governed by a well defined legal framework of Foreign Contribution (Regulation) Act, 2010.**

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